

Week Ending **12.07.2019**
(Week 28/19)

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the 15.07.2019

Office Memorandum

Subject:-Weekly Report in respect of important developments in CBIC for the week –08.07.2019 to 12.07.2019- reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –**08.07.2019 to 12.07.2019.**

1. Administrative Changes:-

- Order regarding extension of appointment of Shri Shailesh Kumar, Additional Commissioner, ICD, Patparganj on loan basis to Directorate of Revenue Intelligence till 30.09.2019, has been issued vide Office Order No. 95/2019 dated 08.07.2019.
- Order regarding appointment of Shri Rohit Singla, IRS (C&CE) officer as Deputy Director /Zonal Director under Ministry of Home Affairs, vide Office Order No. 96/2019 dated 09.07.2019.
- Order regarding appointment of Shri Ravi Singh, IRS (C&CE) officer as Additional Private Secretary to Hon'ble Minister of Commerce & Industry on co-terminus basis, under the Department of Promotion of Industry and Internal Trade, vide Office Order No. 97/2019 dated 11.07.2019.
- Order regarding appointment of Shri Jogiranj Panigrahi, IRS(C&CE) officer as Joint Secretary in the Ministry of Textiles vide Office Order No. 98/2019 dated 11.07.2019.
- Order regarding appointment of Dr. Vidyut Vikash, IRS (C&CE) officer as Superintendent of Police, CBI on deputation basis, vide Office Order No. 99/2019 dated 12.07.2019.
- Order regarding promotion of Shri P. Venkatarama Reddy, IRS(C&CE) officer to the grade of Principal Chief Commissioner/Principal Director General of Customs, GST and Central Excise, vide Office Order No. 100/2019 dated 12.07.2019.

2. Legislative Changes:-

- Notification No. 27/2019-Cus (ADD), dated 12.07.2019 has been issued to extend levy of anti-dumping duty till 27.10.2019, on imports of "Paracetamol" originating in or exported from China PR, in pursuance of order of Hon'ble High Court of Gujarat dated 03.07.2019, in the matter of SCA 5278/2019.

(Hemambika R. Priya)
Pr. Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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